

STATE Vs. Tanzeem Ali
EFIR No:012686
PS:Geeta Colony
U/S: 379 IPC

17.11.2020


Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

Relist on 19.11.2020.


(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs.Roshan @ Sonu
EFIR No:027250/2020
PS:Shakarpur
U/S: 379 IPC

17.11.2020


Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.


(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs. Unknown
DD No: 0147A/2020
PS: Krishna Nagar

17.11.2020

Ld. PO is on leave today.

Fresh application I on behalf of applicant/complainant for calling status report from the SHO/IO concerned, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file report on 20.11.2020.



(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs.ARMAN @ BANTI
eFIR No:023186/2020
PS:PIA
U/S:379/411/34 IPC

17.11.2020


Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.


(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs. Shahnawaz @ Golu
FIR No: 017275/2020
PS: Shakarpur

17.11.2020

Ld. PO is on leave today.

Present : Ld. APP for the State is present through V.C.

An application has been received by way of email from the Jailor, District Jail, Ghaziabad stating that the address of accused Shahnawaz @ Golu, mentioned on the release warrant does not match with the address mentioned on the custody warrant. Application perused.

IO/SHO of PS concerned to file report on 18.11.2020.

Copy of the above said application be also sent to the IO/SHO PS concerned for compliance.



(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs.Pankaj
FIR No:314/2019
PS:Shakarpur
U/S: 392/411 IPC

17.11.2020

Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.



(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs.Sakir Ali
FIR No:188/2019
PS:Shakarpur
U/S: 186/353/332/174A/34 IPC

17.11.2020


Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.


(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020

STATE Vs.Pankaj
FIR No:320/2019
PS:Shakarpur
U/S: 379/356/34 IPC

17.11.2020

Ld. PO is on leave today.

Fresh application for bail on behalf of accused, received by way of email.

Present : Ld. APP for the State is present through V.C.

None for applicant through V.C.

IO/SHO of PS concerned to file reply on 19.11.2020.



(AISHWARYA SINGH KASHYAP)
2nd Link MM (East) KKD Court
Delhi/17.11.2020